

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

31.07.2012

OA No. 513/2012

Ms. Kavita Bhati, Counsel for applicant.

In this OA the applicant has assailed the transfer order dated 27.07.2012 vide which he has been transferred from Sr. DFM, Kota to Deputy FA & CAO(C), Kota.

Heard learned counsel for the applicant. She submitted that the applicant wants to file a representation before the competent authority to cancel the transfer order. The applicant may file representation within a period of one week from today. The respondents are directed to consider the representation of the applicant and pass a reasoned & speaking order within a period of one month from the date of receipt a copy of the representation. Till the disposal of the representation, the status quo as it exists today with regard to the applicant shall be maintained.

With these observations, the OA is disposed of with no order as to costs.


(Anil Kumar)
Member (A)

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